

an>

Title : Need to implement the recommendations of the 'National Advisory Council' regarding Labour Co-operatives.

SHRIMATI P. SATHEEDEVI (BADAGARA): I urge upon the Government to initiate steps for implementation of the recommendation of the National Advisory Council on Labour Co-operatives.

The role played by the Labour Contract Co-operative Societies in the construction works has led to the development of the country and it has gained much appreciation in the mind of the general public.

But the failure to award adequate works to these societies has led to weakening and stagnation in their functioning. Hence, the Ministry should initiate urgent measures to implement the recommendations of the National Advisory Council on Labour Co-operatives by giving direction to the work awarding agencies. Further, following steps may also be taken:-

1. To ascertain the willingness of the labour contract Co-op-Society in writing in the form of negotiation;
2. To award work at 10% above the lowest tender to the Co-op-Societies if lowest tender is from a private Contractor;
3. To exempt the co-operatives from the payment of security deposit and earnest money deposit; and
4. To provide adequate working capital loan with minimum interest rate through NABARD and other facilities.